CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 283/MP/2012

Sub: Petition under Sections 61, 63 and 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding, including the PPA.

Date of Hearing   :   6.6.2013

Coram   :   Shri Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner   :   Coastal Andhra Power Limited, Mumbai

Respondents   :   Andhra Pradesh Central power Distribution Co. Ltd., Hyderabad
Andhra Pradesh Southern Power Distribution Co. Ltd., Tirupati
Andhra Pradesh Eastern Power Distribution Co. Ltd., Visakhapatnam
Northern Power Distribution Co. Ltd., Warangal
Bangalore Electricity Supply Co. Ltd., Bangalore
Gulbarga Electricity Supply Co. Ltd., Bangalore
Hubli Electricity Supply Co. Ltd., Bangalore
Mangalore Electricity Supply Co. Ltd., Bangalore
Chamundeshwari Electricity Supply Co. Ltd., Bangalore
Maharashtra State Electricity Distribution Co. Ltd., Mumbai
Tamil Nadu Electricity Board, Chennai

Parties present   :   Shri Amit Kapur, Advocate, CAPL
Ms. Poonam Verma, Advocate, CAPL
Shir Suresh Nagaraja, CAPL
Shri Sidhartha Dass, NCCPPL
Shri Pankaj Mishra, Advocate, MSEDCL
Shri A.S.Bhasme, Advocate, MSEDCL
Shri Upmanyu Singh
Shri Ashpreet Sethi

Record of Proceedings

       Learned counsel for the petitioner submitted that subsequent to the last hearing before the Commission, the petitioner has moved an Interlocutory Application (IA) before Hon`ble Delhi High Court for withdrawal of the appeal and continuation of the interim order during the proceedings of the petition before the Commission. The IA could not be taken up by the High court and is likely to be listed for hearing after vacation. Learned counsel requested to list the matter thereafter.

2.   Learned counsel for the respondents did not have any objection to the request of the petitioner.

3.   The Commission directed to list the petition in the last week of July, 2013

By order of the Commission

SD/-
(T. Rout)
Joint Chief Legal